

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**C.P. No. 13/2019  
in  
OA No. 3439/2018**

**New Delhi, this the 26<sup>th</sup> July, 2019**

**HON'BLE MR. S. N. Terdal MEMBER (J)  
HON'BLE MR. A. K. Bishnoi MEMBER (A)**

Sh. Ranvir Kumar,  
Aged about 38 years,  
S/o Sh. Chander Dev Prasad Yadav  
House No. 5, Pocket 5,  
Sector 21, Rohini  
Delhi 110086

.....Applicant

(By advocate: Ms. Anupama Bansal)

Versus

Sh. Rajesh Chopra  
Secretary,  
Delhi Subordinate Services Selection Board,  
FC-18, Institutional Area,  
Karkardooma,  
Delhi

....Respondents

(By Advocate: Sh. Anuj Kumar Sharma)

**ORDER (ORAL)**

1. Heard.
  
2. Perused the order dated 17.05.2019, under which dossier of the applicant has been sent to the user

department. Thus, the order of the Tribunal is substantially complied with and hence CP is closed. Notices are discharged.

**(Sh. A. K. Bishnoi)**  
**Member (A)**

**(S. N. Terdal)**  
**Member (J)**

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